

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**

**Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order from 27/08/2018 to 31/08/2018

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
<b>Final Orders</b>					
1	ST/57059/2013- CU[DB]		FO/ST/A/52801/2018	24/08/2018	27/08/2018
2	ST/51916/2015- CU[DB]		FO/ST/A/52794/2018	24/08/2018	27/08/2018
3	ST/50421/2015- CU[DB]		FO/ST/A/52795/2018	24/08/2018	27/08/2018
4	ST/50025/2015- CU[DB]		FO/ST/A/52796/2018	24/08/2018	27/08/2018
5	ST/50834/2015- CU[DB]		FO/ST/A/52802/2018	24/08/2018	27/08/2018
6	ST/50525/2015- CU[DB]		FO/ST/A/52803/2018	24/08/2018	27/08/2018
7	ST/50576/2015- CU[DB]		FO/ST/A/52804/2018	24/08/2018	27/08/2018
8	C/51856/2018-CU[DB]		FO/C/A/52798/2018	24/08/2018	27/08/2018
9	C/51295/2018-CU[DB]		FO/C/A/52838/2018	30/08/2018	31/08/2018
10	C/51114/2018-CU[DB]		FO/C/A/52868/2018	30/08/2018	31/08/2018
11	ST/51219/2018- CU[DB]		FO/ST/A/52855/2018	30/08/2018	31/08/2018
12	ST/51940/2018- CU[DB]		FO/ST/A/52810/2018	30/08/2018	31/08/2018
13	ST/213/2009-CU[DB]		FO/ST/A/52853/2018	30/08/2018	31/08/2018
14	ST/51990/2015- CU[DB]		FO/ST/A/52862/2018	30/08/2018	31/08/2018

15	ST/51665/2014- CU[DB]		FO/ST/A/52866/2018	30/08/2018	31/08/2018
16	ST/52750/2015- CU[DB]		FO/ST/A/52867/2018	30/08/2018	31/08/2018
17	C/51898/2017-CU[DB]		FO/C/A/52861/2018	30/08/2018	31/08/2018
18	C/50474/2018-CU[DB]		FO/C/A/52863/2018	30/08/2018	31/08/2018

**Misc**

1	ST/50769/2015- CU[DB]	ST/MISC/50389/2018	MO/50532/2018	30/08/2018	31/08/2018
2	ST/50412/2014- CU[DB]	ST/MISC/50717/2018	MO/50572-50577/2018	30/08/2018	31/08/2018
3	C/51612/2017-CU[DB]	C/ROA/50672/2018	MO/50535/2018	30/08/2018	31/08/2018
4	ST/51702/2018- CU[DB]	ST/MISC/50594/2018	MO/50587-50588/2018	30/08/2018	31/08/2018
5	ST/52067/2018- CU[DB]	ST/COD/50695/2018	MO/50578/2018	30/08/2018	31/08/2018
6	C/2428/2012-CU[DB]	C/ROA/50652/2018	MO/50579-50582/2018	30/08/2018	31/08/2018

**7 Attention:** To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

  
Deputy REGISTRAR

  
6/09/18